

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 54

Dated Guwahati, the 10th May, 2023

In terms of Section 5 of the Commercial Courts Act, 2015, Hon'ble the Chief Justice has been pleased to constitute the Commercial Appellate Division Bench for the Hon'ble Gauhati High Court, comprising of Hon'ble Mr. Justice Kalyan Rai Surana and Hon'ble Mr. Justice Manish Choudhury.

This Notification shall come into force with immediate effect.

By Order,

Sd/- Gautam Baruah
REGISTRAR GENERAL

Memo No. HC. III - 07/ 2015/2769-2791 / G, Dated Guwahati, the 10th May, 2023.

Copy to:-

1. The Advocate General, Assam/ Nagaland/ Mizoram / Arunachal Pradesh for information.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam. He is requested to circulate this Notification to all State Government departments for compliance.
3. The Law Secretary, Nagaland, Mizoram/ Arunachal Pradesh. He/ She is requested to circulate this Notification to all State Government departments for compliance.
4. The Registrar (Vigilance/ Judicial/ Administration/ Establishment), Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Nahariagun.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
7. The District & Sessions Judge,
Kamrup (M) / Kamrup /Morigaon /Nagaon /Jorhat /Golaghat / Sivasagar / Dibrugarh/ Tinsukia/ Dhemaji / Lakhimpur / Sonitpur / Hojai / Charaideo / Udalguri / Darrang / Nalbari / Barpeta / Bongaigaon / Kokrajhar/ Dhubri / Goalpara / Cachar /Chirang / Karimganj/ Hailakandi / Baksa /Karbi Anglong / South Salmara-Mankachar /Dima Hasao / Bajali / Biswanath / Majuli / West Karbi Anglong, Assam.

He/ She is requested to circulate this Notification amongst the Judicial Officers under his/her jurisdiction.

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8. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
9. The Member Secretary, Assam State Legal Services Authority/ Nagaland State Legal Services Authority/ Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.
10. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
11. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
12. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
13. The Joint Registrar (_____), Gauhati High Court, Guwahati.
14. The Director, Law Research Institute, Gauhati High Court, Guwahati.
15. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
16. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
17. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
18. The Private Secretary to Hon'ble Mr. /Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
19. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
20. The Sr. Systems Officer, Gauhati High Court, Guwahati.
21. The AO(J), _____, Section, Gauhati High Court, Guwahati.
22. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
23. The C.A. to the Registrar (Judicial), Gauhati High Court, Guwahati.



REGISTRAR GENERAL

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10/05/2023